

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:2548  
ANSWERED ON:25.11.2010  
PENDING CASES IN SUPREME COURT  
Hazari Shri Maheshwar

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) the number of cases filed in the Supreme Court in the year 2009-2010;
- (b) the number of cases lying pending in the Supreme Court as on date;
- (c) the approximate number of cases taken up before the Supreme Court every year; and
- (d) the steps taken for early disposal of cases?

**Answer**

MINISTER OF LAW AND JUSTICE (Dr. M. VEERAPPA MOILY)

(a): 77,151 cases were filed in the Supreme Court during the period from 01.01.2009 to 31.12.2009 and 53,947 cases were filed in the Supreme Court during the period from 01.01.2010 to 31.08.2010.

(b): 54,600 cases were lying pending in the Supreme Court as on 31.10.2010

(c): The number of cases filed in the Supreme Court during the last three years is given below;

Year ending 31st Dec.	Institution
2007	69103
2008	70352
2009	77151

(d): A statement indicating the steps taken by the Supreme Court to reduce the backlog of pending cases is enclosed as Annexure.